

भाग में 563 शिकायतें प्राप्त हुई थीं। इन में से 470 शिकायतों को निपटाया गया है और शेष शिकायतों के सम्बन्ध में सम्बन्धित मंत्रालयों/ विभागों के साथ पत्र-व्यवहार किया जा रहा है।

Lack of Air conditioning in SAX type Telephone Exchanges in U. P.

6840. SHRI JITENDRA PRASAD: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether an air conditioning plant is necessary for the efficient functioning of a SAX type Telephone Exchange ; and

(b) if so, the number of SAX type Telephone Exchanges in U. P. not provided with an air conditioning plant and the steps Government propose to take in this regard ?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA) : (a) it is not yet considered necessary to aircondition SAX type of exchanges .

(b) Does not arise.

Mailani Telephone Exchange, U. P.

6841. SHRI JITENDRA PRASAD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Mailani Telephone Exchange in District Lakhimpur Kheri, Uttar Pradesh has not been functioning for the last 6 months and the number of subscribers has gone down considerably during the past two years;

(b) the number of Trunk Calls booked from Mailani Exchange in the past two years and the number of those which matured ; and

(c) the steps Government propose to take in this regard ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) :

(a) There was some difficulty maintenance of Mailani exchange to keep it in a satisfactory state as there was heavy absenteeism of staff in May last. The number of subscribers has gone down from 10 to 9 in the last 2 years. Three telephones were disconnected for non-payment of dues and two new connections were provided.

(b) The number of trunk calls booked from this exchange in the past two years cannot be stated, as the relevant trunk tickets have not been preserved; the number of trunk calls which matured in 1969-70 is 130, and in 1970-71 it is 40.

(c) Exchange equipment has been thoroughly overhauled and a strict watch is being kept over its performance.

विदेशी पंजीकरण अधिनियम, 1939 के अन्तर्गत विदेशी राष्ट्रिक तथा मिशनरी

6842. श्री मूल चन्द डागा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में रह रहे ऐसे विदेशी राष्ट्रिकों तथा उनमें से प्रमुख देशों के नागरिकों की संख्या कितनी-कितनी है जो दिसम्बर, 1970 के अन्त तक विदेशी पंजीकरण अधिनियम, 1939 तथा उसके अन्तर्गत बनाये गये नियमों के अनुसार पंजीकृत किये गये थे; और

(ख) दिसम्बर, 1970 तक कितने विदेशी मिशनरी पंजीकृत किये गये और इनमें से प्रमुख देशों के मिशनरियों के नाम क्या हैं ?

गृह मंत्रालय में राज्य मंत्री : (श्री कृष्ण चन्द्र पन्त) : (क) और (ख). 1970 के वर्ष की पूर्ण सूचना अभी तक उपलब्ध नहीं है। 1 जनवरी, 1970 को भारत में पंजीकृत विदेशियों तथा विदेशी मिशनरियों की संख्या और उनमें